CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH CIRCUIT SITTINGS: BILASPUR

Original Application No.203/00367/2018

Bilaspur, this Monday, the 16th day of September, 2019

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Yovraj Kumar Rathiya S/o Late Shri Bashant Ram Rathiya aged about 30 years, R/o Village & Post Narkalo Tahsil Bharamjaygarh Distt. Raigarh (C.G.)

-Applicant

(By Advocate-None)

Versus

- 1. Union of India, Through its Secretary, Government of India, Ministry of Postal Department Dak Bhawan New Delhi 110001
- 2. Assistant Director (Staff) Chhattisgarh Sphere Raipur Office, Chief Post master General C.G. Sphere Raipur Distt. Raipur (C.G.) 495001
- 3. Superintendent of Post Office Division Raigarh Distt. Raigarh (C.G.) 496001

- Respondents

(By Advocate-Shri Vivek Verma)

ORDER (Oral)

By Navin Tandon, AM:-

None for the applicant.

- 2. It is seen there has been no representation on the part of the applicant on three consecutive occasions including today. Thus, it seems that applicant has lost interest in pursuing the case any more.
- **3.** In these circumstances, we are left with no option but to dismiss this Original Application for want of prosecution. Accordingly, O.A. is dismissed.

(Ramesh Singh Thakur) Judicial Member (Navin Tandon) Administrative Member

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